

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 156 of 2011

Dated: 9th April, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

In the matter of:

Powergrid Corporation of India Ltd. ... Appellant (s)

Versus

C.E.R.C. & Ors. ... Respondent (s)

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri**

Counsel for the Respondent (s) : Mr.Manu Seshadri for R-1

ORDER

On the prayer of the learned advocate for the appellant, case is adjourned for hearing to **3rd May, 2012.**

**(V.J. Talwar)
Technical Member
ss**

**(P.S. Datta)
Judicial Member**